NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.65/(MAH)/2013 IA No. 07/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES:

Uma Chamanlal Anand

V/s.

M/s. Mack Hard Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

9 Mulla J. Mulla

4 (B) C

Adv for Pelitioners

4 Mayor Khanddarker 2 Advocates.

Mayors Shetty. for Respondent

No. 15

Rishabh Jaisani "1/6 Rajani Associates.

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ORDER

CA No. 07 of 2016

In

C.P. No. 65/397-398/NCLT/MB/MAH/2016

- 1. Ld. Representatives of both the sides are present.
- 2. A rejoinder has been filed, a copy to the other side. Time is granted to the other side seeking time to file sur-rejoinder, if any.
- 3. The CP is adjourned to 06.02.2017 for hearing.

Sd/-

M. K. SHRAWAT Member (Judicial)

Dated: 10th January, 2017.